

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133/9/NCLT/AHM/2020

Coram: Hon'ble Mr. MADAN BALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF THE NATIONAL COMPANY LAW TRIBUNAL ,
AHMEDABAD BENCH ON 09.06.2020

Name of the Company:

Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code

ORDER

(Through video conferencing)

No one appears for the Operational Creditor.

Issue a notice to the Corporate Debtor.

The Operational Creditor to serve notice to the Corporate Debtor by Speed-Post
or by e-mail and to file affidavit within two weeks.

Matter to appear on 14.07.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of June, 2020.